

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
DR. JAIN VIDEO ON WHEELS LIMITED OPERATING IN SERVICE INDUSTRY AT UTTAR PRADESH
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dr. Jain Video on Wheels Limited CIN NO. U92199DL1991PLC042609 PAN NO. AAACD0257B
2.	Address of the registered office	A-39, NDSE-II, NEW DELHI -110049
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are Located	District Gautam Buddh Nagar, Uttar Pradesh.
5.	Installed capacity of main products/ services	The company was providing services pertaining to ambulance, mobile medical care vans and hearses.
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Email request to be sent to: cirpdrjainvideo@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Email request to be sent to: cirpdrjainvideo@gmail.com
10.	Last date for receipt of expression of interest	30 th June, 2023
11.	Date of issue of provisional list of prospective resolution applicants	3 rd July, 2023
12.	Last date for submission of objections to provisional list	8 th July, 2023
13.	Process email id to submit EOI	cirpdrjainvideo@gmail.com

(Vikram Kumar)

Resolution professional of Dr. Jain Video on Wheels Ltd
Reg. No. IBBI/IPA-001/IP-P00082/2017-2018/10178.
J 6A, Kailash Colony, New Delhi-110048
Date:13/06/2023
Place: Delhi

